

Name of the corporate debtor: Brahmaputra Galvochem Private Limited; Date of commencement of liquidation: 13/10/2023;
List of stakeholders as on: 12/12/2023

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee						% share in total amount of claims admitted
1	Brahmaputra Aashiana Limited	U27100AS2009PLC009098	22-12-2022	3,49,961.00	3,49,961.00	Unsecured	Nil	12.32%	Nil	Nil	0.00	NIL	Since no claim has been submitted in the Liquidation Process by the stakeholder, the claim of the Stakeholder admitted during the CIRP Process of the Corporate Debtor is deemed to be submitted under section 38 of the IBC, 2016. Accordingly the same has been admitted in the Liquidation Process.
2	Santosh Kumar Jaiswal		23-12-2022	24,90,000.00	24,90,000.00	Unsecured	Nil	87.68%	Nil	Nil	0.00	NIL	Since no claim has been submitted in the Liquidation Process by the stakeholder, the claim of the Stakeholder admitted during the CIRP Process of the Corporate Debtor is deemed to be submitted under section 38 of the IBC, 2016. Accordingly the same has been admitted in the Liquidation Process.
				28,39,961.00	28,39,961.00			100.00%			0.00		